

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(8)

O.A. No. 221/92

New Delhi this the 4th day of December 1996

Hon'ble Shri K.Muthukumar, Member(A)
Hon'ble Shri T.N.Bhat, Member(J)

Shri P.C.Jain,
S/O Shri Amir Singh Jain,
R/O D-373, Moti Bagh,
New Delhi-110021

Shri J.D.Bhayana
S/O Late Shri Nathu Ram Bhayana,
R/O 24/354, New Moti Nagar,
New Delhi.

Shri T.D.Malhotra,
S/O Late Shri Ram Lal,
R/O J-3/58 Rajauri Garden,
New Delhi.
(By Advocate:None)

....Applicants

Versus

1. Union of India: through
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.

2. Secretary,
Ministry of Personnel,
Public Grievances & Pension
(Dept. of Personnel & Training)
New Delhi.

3. Shri D.P.Singh,
Section Officer(Adhoc)
DG: AIR, Akashvani Bhavan,
New Delhi

4. Shri Rajesh Sharma,
Assistant, DTE General,
Doordarshan, Mandi House,
New Delhi.
(By Advocate:None)

....Respondents

ORDER (Oral)

Hon'ble Shri K.Muthukumar, Member(A)

On the earlier two occasions none appeared for the applicant. The matter remained on Board since 9.10.96. This OA is again listed today as item No. 6. None is present for the parties. It appears

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that applicant is not interested in pursuing the case. Accordingly the OA is dismissed in default and for non-prosecution.


(T.N. Bhat)

Member (J)


(K. MUTHUKUMAR)

Member (A)

CC.